## PAPERS LAID ON THE TABLE

## AUDIT REPORT (CIVIL) ON REVENUE RECEIPTS, 1969

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Madam, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Audit Report (Civil) on Revenue Receipts, 1969. [Placed in Library. See No. LT-1055/69.]

ANNUAL REPORT (1967-68) ON THE WORKING OF THE EMPLOYEES' PROVI-DENT FUNDS SCHEME

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILI-TATION (SHRI BHAGWAT JHA AZAD): Madam, I beg to lay on the Table a copy of the Annual Report on the Working of the Employees' Provident Funds Scheme for the year 1967-68. [Placed in Library. See No. LT-870/69.]

## THE DOCK WORKERS (ADVISORY COMMITTEE) FIRST AMENDMENT RULES, 1969

SHRI BHAGWAT JHA AZAD: Madam. I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment). under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948:--

- (i) Notification S.O. No. 222, dated the 10th January, 1969 (in English), publishing the Dock Workers (Advisory Committee) First Amendment Rules, 1969.
- (ii) Notification S.O. No. 1020, dated the 10th March, 1969 (in Hindi), publishing the Dock Workers (Advisory Committee) First Amendment Rules, 1969.

[Placed in Library. See No. LT-594/69 for (i) and (ii).]

- I. THE COAL MINES (AMENDMENT) REGULATIONS, 1969
- II. THE METALLIFEROUS MINES (1ST AMENDMENT) REGULATIONS, 1969

SHRI BHAGWAT JHA AZAD: Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment), under sub-section (7) of section 59 of the Mines Act, 1952: —

- (i) Notification G.S.R. No. 945, dated the 31st March, 1969 (in English), publishing the Coal Mines (Amendment) Regulations, 1969.
- (ii) Notification G.S.R. No. 946, dated the 31st March. 1969 (in Hindi), publishing the Coal Mines (Amendment) Regulations. 1969.
- [Placed in Library. See No. LT-859/69 for (i) and (ii).]
- (iii) Notification G.S.R. No. 1016, dated the 16th April, 1969 (in English), publishing the Metalliferous Mines (1st Amendment) Regulations. 1969.
- [Placed in Library. See No. LT-1035/69.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): Madam, I beg to lay on the Table--

(a) A copy each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) Notification G.S.R. No. 449/ Ess. Com./Sugar, dated the